



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/864/2023	BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
2	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH
3	WP(C)/2138/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus RUMI DEY AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	
4	WP(C)/2258/2024	UNION OF INDIA AND 3 ORS. Versus SMT ZANGHRING ANAL		
5	WP(C)/2360/2024	JOHORA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM
6	WP(C)/2771/2024	THE UNION OF INDIA AND 4 ORS Versus BISWAJIT ROY	MR. U K GOSWAMI	
7	WP(C)/2836/2024	THE UNION OF INDIA AND 3 ORS. Versus IC-46466F COLONEL LALLAN KUMAR G SINGH (RETD.)	MR. R K D CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 14/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
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25)	MS B DUTTA	16-08-2024	To	16-08-2024
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27)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2945/2016	SUHEL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MS.N MODI(R-3) GA, ASSAM(R-1 & 2) MR.S DUTTA(R-3) MR.C SHARMAR-3 MR.SIDHANT DUTTA(R-3)
2	WP(C)/2953/2016	MANIK UDDIN LASKAR and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.I H BARBHUIYA MSR RAJKHOWA	GA, ASSAM
3	WP(C)/2834/2024	JAHANARA AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM MR. A S ALI(R-10) MR S HUSSAIN(R-10) MR. S A B KHABIR MR. S A B KHABIR SC, HEALTH SC, FINANCE
4	WP(C)/2921/2024 CAVT. NO.04922/024,	RAKIB AHMED MAZUMDER AND 9 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. M H LASKAR FOR CAVEATOR
5	WP(C)/3210/2024	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7291/2016	DINESH CHAUHAN Versus THE STATE OF ASSAM and 4 ORS.	DR.B AHMED MR.R S CHOUHAN	MR.B D DASR-5 MS.R DEKA(R-5) SC, SECONDARY EDUCATION
2	WP(C)/3139/2020	ASRAF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
3	WP(C)/1034/2023	BHADRESWAR SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, GMC
4	WP(C)/2740/2023	UDDHAB ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO	SC, HIGHER EDU MR D MAHANTA (R-3) MR D MAHANTA (R-3)
5	WP(C)/5378/2023	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
6	WP(C)/7031/2023	RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM SC, WPT AND BC
7	WP(C)/7434/2023	SONIA PEREIRA DEURI Versus THE STATE OF ASSAM AND 6 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM

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